

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD BENCH
Court 2**

IA 59 of 2020 in TP 253 of 2019 [CP(IB) 389 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.03.2021**

Name of the Company: Entegra Ltd
V/s
Shree Maheshwar Hydel Power
Corporation Ltd & Ors

Section: 65 IBC.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

The parties are represented through their respective counsels.

Mr. Umesh Ved, PCS is present.

Due to paucity of time, the matter is adjourned as hearing in CP(IB) No. 111 of 2018(Power Finance Corporation Ltd Vs. Shree Maheshwar Hydel Power Corporation Ltd.) is not yet concluded.

List the matter on 22.04.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL

Dated this the 19th day of March, 2021

Manorama
MANORAMA KUMARI
MEMBER JUDICIAL